

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: HIGH COURT FOR THE STATE OF TELANGANA – Workshop on ‘Strengthening the Criminal Justice System’ for Judicial Officers, Public Prosecutors, Police Officers, Forensic Experts and Doctors – Nomination of Judicial Officers to participate in the said Workshop at the Telangana State Judicial Academy, Secunderabad on 30.11.2024 (Saturday) - *Relief Arrangements* - **ORDERS - ISSUED.**

READ: 1. High Court’s Letter Roc.No.2617/SO/2024, dated 27.11.2024
2. High Court’s Proceedings Roc.No.2617/SO/2024, dated 28.11.2024.

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ORDER ROC.NO.4764/2024-B.SPL., DATED: 28.11.2024

The High Court is pleased to pass the following order:

The following Judicial Officers mentioned in Column No.2, vide High Court’s proceedings 2nd read above, are nominated to participate in the Workshop on ‘Strengthening the Criminal Justice System’ for Judicial Officers on 30.11.2024 (Saturday) at Telangana State Judicial Academy, Secunderabad. Further, the officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the above said workshop.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT.S.SREEVANI, Special Judge for trial of cases under SCs/ STs (Prevention of Atrocities) Act-cum-VI Additional Metropolitan Sessions Judge, Hyderabad-cum-XX Additional Chief Judge, City Civil Court, Secunderabad.	II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.
2.	SMT MANISHA SRAVAN UNNAM, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Warangal
3.	SRI C.V.S. SAI BHUPATHI, IV Additional Metropolitan Sessions Judge, Hyderabad -cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.

4.	SRI G.SAMPURNA ANAND, I Additional District and Sessions Judge, Nalgonda.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.
5.	SMT. V.SHARADA DEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.
6.	SRI T.SRINIVAS, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	Judge, Family Court-cum- III Additional District and Sessions Judge, Nizamabad.
7.	SRI DEVINENI RAM PRASADA RAO, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.	Judge, Family Court-cum- IV Additional District and Sessions Judge, Khammam.
8.	SMT. M.BHAVANI, Special Sessions Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	V Additional District and Sessions Judge- cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
9.	SRI CH.CHANDRA KISHORE, I Additional District and Sessions Judge, Vikarabad -cum- Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.	Principal District and Sessions Judge, Vikarabad.
10.	SMT. K.JAYANTHI, I Additional District and Sessions Judge, Sangareddy.	Principal District and Sessions Judge, Sangareddy.
11.	SRI KUMAR VIVEK, Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.	Chairman, Land Reforms Appellate Tribunal -cum- II Additional District and Sessions Judge, Karimnagar.

12.	SMT. K.UMA DEVI, I Additional District and Sessions Judge, Khammam.	II Additional District and Sessions Judge, Khammam.
13.	SMT. B.PUSHPALATHA, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Metropolitan Sessions Judge at Hyderabad.
14.	SRI J.VIKRAM, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal- Malkajgiri District at Kushaiguda.	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda
15.	SMT. M.K.PADMAVATHI, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at L.B.Nagar.	IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
16.	SRI P.ANJANEYULU, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.	XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
17.	SRI R.AJAY KUMAR, Principal Junior Civil Judge -cum-Judicial Magistrate of First Class, Nirmal	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nirmal
18.	SMT. SHEREENA MOHD, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Karimnagar.
19.	Ms SRINIJA KOHIRKAR, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial
20.	MS. KAVETI SRUJANA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sircilla.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sircilla.

21.	SMT. MADHAVI VINUKONDA, III Additional Junior Civil Judge - cum- III Additional Judicial Magistrate of First Class, Khammam.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam.
22.	SMT. ARRAMRAJU SUCHARITHA, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.
23.	SMT. KONDURU MAMATHA REDDY, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court), Mahabubnagar.	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate of First Class, Mahabubnagar.
24.	SRI DARAVATH UDAY NAIK, I Additional Junior Civil Judge- cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Gadwal.
25.	MS. NADIGOTTU SRINIDHI, II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nagarkurnool.
26.	SMT. R. ANITHA, Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Sangareddy.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.
27.	MS. VALLALA SRAVANI YADAV, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Siddipet.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
28.	SMT. SHIRISHA KATKOJWALA, Principal Junior Civil Judge-cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.	Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act- cum-I Additional Junior Civil Judge, Nalgonda.
29.	MS. NUGURI APURVA RAVALI, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Suryapet.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Suryapet.

30.	SMT CHAITANYA ANGARI, Special Judicial Magistrate of First Class (Mobile) under PCR Act - cum- III Additional Junior Civil Judge, Nizamabad.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.
31.	SMT. DEEKHSHA BATTU, I Additional Junior Civil Judge-cum-Special Judicial Magistrate of First Class (Mobile), Kamareddy.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
32.	SMT G.NISHKA PATRUDU, Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
33.	SRI K.SRIKANTH, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Vikarabad.
34.	SMT. SRAVANA SWATHI CHINTADA, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Hanumakonda.	IV Additional Junior Civil Judge-cum-IV Additional Judicial Magistrate of First Class (Juvenile Court), Hanumakonda.
35.	SMT. K.CHANDISHWARI DEVI, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Warangal	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Warangal.
36.	SMT. GANGINENI AKHILA, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Bhupalapally.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhupalapally.
37.	MS. GAYATHRI VEMUGADDA, III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act).	V Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
38.	SMT. SUMAN GREWAL, IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.	I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Principal District & Sessions Judge / Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On completion of the said workshop, the officers mentioned in Column No.2 shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the Workshop at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Nirmal
 - 2) Karimnagar
 - 3) Jagtial
 - 4) Badradri Kothagudem
 - 5) Rajanna Sircilla
 - 6) Khammam
 - 7) Nagarkurnool
 - 8) Mahabubnagar
 - 9) Jogulamba Gadwal
 - 10) Sangareddy
 - 11) Siddipet
 - 12) Nalgonda
 - 13) Suryapet
 - 14) Nizamabad
 - 15) Kamareddy
 - 16) Medchal-Malkajgiri
 - 17) Rangareddy
 - 18) Vikarabad
 - 19) Jayashankar Bhupalapally
 - 20) Hanumakonda
 - 21) Warangal
6. The Pay and Accounts Officer, Hyderabad.
7. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
8. The District Treasury Officer, Ranga Reddy District at Exhibition Grounds, Nampally, Hyderabad.
9. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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